

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No. 64 of 2013 in**  
**DFR No. 2089 of 2012**

**Dated : 5<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut ... Appellant(s)**  
**Vitran Company Ltd.**

**Versus**

**Madhya Pradesh Electricity Regulatory ....Respondent(s)**  
**Commission & Ors.**

Counsel for the Appellant(s) : Mr. Vikas Upadhyay

**ORDER**

Heard the learned counsel for the Applicant/Appellant.

***Order is Reserved.***

**(V.J. Talwar)**  
**Technical Member**  
**ts/pg**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**